THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): No such proposal is under consideration.

STATEMENT BY MINISTER RE-GARDING STARRED QUESTION No. 192

THE MINISTER OF STATE IN rat MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR): With the permission of the Chairman I wish to correct the reply given by me to part (d) of Starred Question No. 192 on 29th May 1957 in the Rajya Sabha.

On the basis of information supplied by the Indian Airlines Corporation I had then stated that no expenditure was incurred on advertisement regarding the proposed discontinuance of air halt at Nagpur and its subsequent cancellation. In reply to a supplementary question I however said that I would ' make fu th er enquires in the matter.

I now find that the information then supplied by the Corporation was incorrect and an expenditure of Rs. 948 was incurred for advertisement in two Madras dailies.

I greatly regret that the information I gave to the House on the 29th May 1957 was not correct.

PAPERS LAID ON THE TABLE

AMENDMENTS IN THE INDIAN AIRCRAFT RULES. 1937 WITH AN EXPLANATORY NOTE THEREON

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI LAL BAHADUR): Sir, I beg to lay on the Table, under subsection (3) of section 5 of the Indian Aircraft Act, 1934, a copy of the Ministry of Transport and Communications (Department of

Civil Aviation) Notification No. AR/ 1937 (31) F. No. 10-A|III-35 dated the 24th May, 1957, publishing further amendments in the Indian Aircraft Rules, 1937, together with an explanatory note thereon.

GOVERNMENT'S DECISIONS ON THE RECOMMENDATIONS OF THE DAMODAR VALLEY CORPORATION ENQUIRY COMMITTEE

THE MINISTER OF IRRIGATION AND POWER (SHRL S. K. PATIL): Sir, 1 beg to lay on the Table a statement containing Government's decisions on the Recommendations Nos. 68 and 69 of the Damodar Valley Corporation Enquiry Committee. [Placed in Library. See No. S-94|57.i

REPORT OF THE INDIAN DELIGATION TO THE TENTH WORLD HEALTH ASSEMBLY

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, a copy of the Report of the Indian Delegation to the Tenth World Health Assembly held in Geneva in May, 1957. [Placed in Library. *See* No. S-150/57.]

REPORTS OF THE TARIFF COMMISSION ON THE CONTINUANCE OF PROTECTION TO CERTAIN INDUSTRIES AND GOVERNMENT RESOLUTION THEREON

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table, under sub-section (2) of sectibn 16 of the Tariff Commission Act, 1951, a copy each of the following papers.

- (i) Report (1957) of the Tariff Commission on the continuance of protection to the Piston Assembly (Pistons, Piston Rings and Gudgeon Pins) Industry.
 - (ii) Government Resolution No. 79(1)-TP/57, dated the 24th July, 1957.

[Placed in Library. See No. 158/57.]